

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 132 of 2012 &  
I.A. Nos. 247 & 248 of 2012**  
**&**  
**Appeal No. 133 of 2012 &  
I.A. Nos. 249 & 250 of 2012**

**Dated : 22<sup>nd</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 132 of 2012 &  
I.A. Nos. 247 & 248 of 2012**

**In the matter of:**

**M/s Junagadh Power Projects Pvt. Ltd.  
Versus  
Gujarat Urja vikas Nigam Ltd.& Ors.**

**....Appellant(s)**

**....Respondent (s)**

**Appeal No. 133 of 2012 &  
I.A. Nos. 249 & 250 of 2012**

**In the matter of:**

**M/s Amreli Power Projects Ltd  
Versus  
Gujarat Urja vikas Nigam Ltd.& Ors.**

**....Appellant(s)**

**....Respondent (s)**

**Counsel for the Appellant (s): Mr. Sanjay Sen**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran**

**ORDER**

Post these Appeals for hearing on **27.02.2013 at 12.30 p.m.**

**(V.J. Talwar)  
Technical Member**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**